

Rejoinder not
filed.
Rajendra
Ht

Dt. 28.7.2000

The learned counsel
for petitioner is not
present on call.
No steps have been
taken to file
rejoinder. The counsel
for respondent is
present.

Put up to Bench.

28-7-2000
REGISTRAR

Rejoinder not
filed.

Law Sema order
dt. 28.7.00 may
kindly be seen.

Rajendra
Bench
14/9

Memos filed
by the applicant
is at R.A. for
withdrawal of
original application.

Rajendra
3/12

Bench

10. Order dated 5.5.2000

Names of Shri D.N. Mishra and
Associate be deleted from the record
as submitted by Shri Mishra.

Four weeks time is allowed to
file rejoinder. posted to 06.07.2000.

V. J. M.
Vice-Chairman

Member (J)

11. 15.09.2000

At request further two weeks time is
allowed as a last chance to file
rejoinder. posted to 04.10.2000.

V. J. M.
Vice-Chairman

Member (J)

12. Order dated 4.10.2000.

Learned counsel for the applicant
Mr. B.S. Tripathy has filed a memo
seeking withdrawal of O.A. We have
heard Mr. B.S. Tripathy, Id. counsel for
applicant and Mr. D.N. Mishra,
on behalf of Madan R. Sinder, Id. As.
Respondents. In view of memo filed,
O.A. is disposed of as withdrawn.

V. J. M.
11/10/2000
Member (J)